

CENTRALA ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlk Building, 36, Janpath, New Delhi-110001
Ph:23753942 Fax- 23753923

Petition No.221/GT/2013

Date:06.05.2014

To

Shri Ravin Dubey, Advocate,
1840,Sector-37,Noida,
Gautam Budh Nagar (U.P.)-201303

Subject: Petition No.221/GT/2013 for Revision of Annual Fixed Charges
in respect of SUGEN 1147.5 MW Power Plant of Torrent Power
Plant for the period from 01.04.2009 to 31.03.2014.

Ref: Your Letter No. RD/CERC/MPPMCL-TP221-2013/01 dated
06.05.14

With reference to your letter dated 06.05.2014, your prayer for
grant of extension of time has been considered and the time for filing the
Reply to Supplementary Submissions/rejoinder dated 20.03.2014, has been
granted up to 15.05.2014.

sd/-
(Vipan Sharma)
Bench Officer
06.05.2014